

OFFICE OF THE DISTRICT JUDGE,
-CUM-
CHAIRMAN,
DISTRICT RECRUITMENT COMMITTEE,
DAKSHIN DINAJPUR AT BALURGHAT

ENGLISH DEPARTMENT

Resolution No. 26/2015.

Dated- 14/01/2016.

STAFF RECRUITMENT EXAMINATION FOR THE JUDGESHIP OF DAKSHIN DINAJPUR, 2014-15

Today's meeting is attended by :

1. *Shri Ajay Kumar Gupta, District Judge -cum- Chairman, District Recruitment Committee, Dakshin Dinajpur, Balurghat.*
2. *Shri Sudipta Kumar De, A.D.J, 1st Court, Balurghat- Member, DRC.*
3. *Shri Teerthankar Bhattacharaya, Civil Judge (Sr. Divn.), Balurghat- Member, DRC.*

Agenda :

1) *Cancellation of candidature of a selected candidate named Sri Sagar Debnath, on the ground of furnishing wrong Caste Certificate and insertion of the name of wait-listed candidate Nasibul Mandal.*

Discussion :

The agenda has thoroughly been discussed amongst all the members . On perusal of all the documents submitted before the committee, it is found that during interview of the candidate Sri Sagar Debnath held on 15.12.2015 it revealed that the Caste Certificate of the candidate showing "O.B.C - A" appeared to be wrong. The candidate should be of "O.B.C - B" category. Accordingly , the members reported in the mark-sheet statement of the interview of the candidate to investigate the matter. Thereafter, the S.D.O , Balurghat was asked to clarify vide this office letter no. 2339/G dated 23.12.2015 whether Sri Debnath belonged to "Jogi " community or not since his community was written in the O.B.C Certificate was "Yogi". In reply , the S.D.O , Balurghat reported to this end that Sri Sagar Debnath belonged to " Yogi - Nath" community under "O.B.C - B" category. In order to be more clear the S.D.O , Balurghat was further requested vide this office letter no. 11/G dated 04.01.2016 to let this office know whether the O.B.C certificate of Sri Sagar Debnath was corrigible or not. The S.D.O , Balurghat vide his letter no. 47/SDO(S) dated 11.01.2016 clearly stated that the "O.B.C - A" certificate which had been issued from his end to Sri Sagar Debnath has been surrendered and Sri Debnath belongs to "O.B.C - B" category instead of "O.B.C - A" category. Sri Debnath has been asked to apply for issuance of "O.B.C - B" certificate in favour of him online .

In the above facts and circumstances, it is crystal clear to this committee that the candidature of Sri Sagar Debnath who was selected for appointment to the post

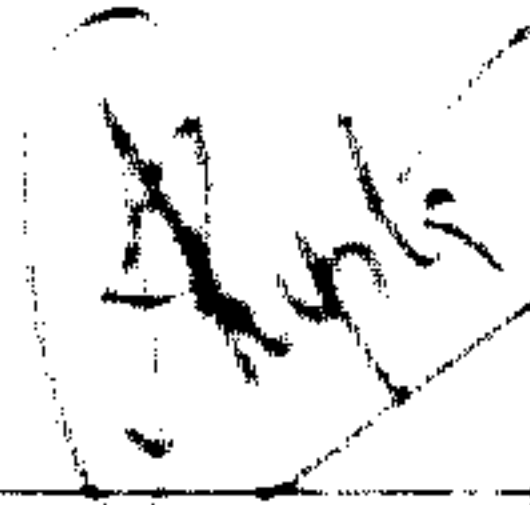
of Group D in the category of "O.B.C - A" is wrong requiring cancellation of his candidature because he does not belong to "O.B.C - A" category. Instead of the position of Sri Sagar Debnath, the next candidate who is only wait-listed belonging to "O.B.C - A" category be treated as selected candidate for appointment.

H e n c e ,

the committee unanimously resolves that the name of Sri Sagar Debnath be replaced by the name of Nasibul Mandal, the wait listed candidate for appointment. Accordingly, the office may proceed for taking necessary steps in regard of appointment of Nasibul Mandal.

The extract of resolution be displayed in the web site of the District Judge, Dakshin Dinajpur as well as in the web site of the Hon'ble High Court, Calcutta.

The candidate be informed accordingly.


14/01/15

(Ajay Kumar Gupta)

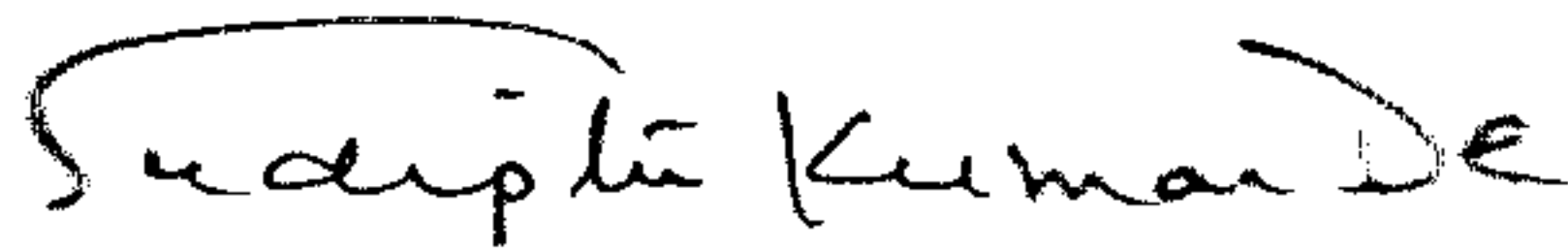
Chairman,

District Recruitment committee,

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District Judge.

Dakshin Dinajpur at Balurghat.

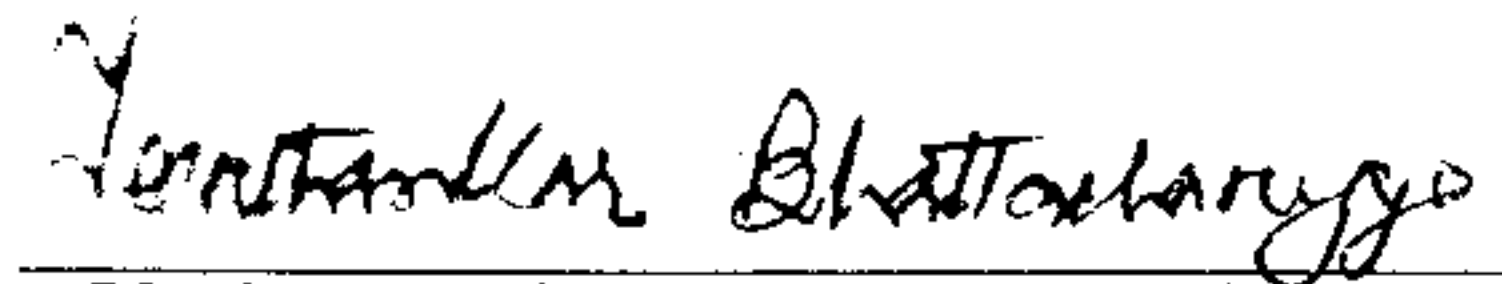


(Shri. Sudipta Kumar De)

Member, D.R.C,

A.D.J, 1st Court,

Dakshin Dinajpur at Balurghat.



(Shri Teerthankar Bhattacharaya)

Member, D.R.C,

Civil Judge (Sr. Div.),

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